

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/184/2016

NAME OF THE PETITIONER(S) : Venkatraman Shivkumar

NAME OF THE RESPONDENT(S) : M/s Then India Energy Private Limited & 13 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	M.K. BHANSALI	For R 5, 6, 12 & 13	
2.	A Rengarajan	for R 1	
3.	J. PACHIYAPPAN	for R 4 & R 11	
3.	KAVITHA BALAJI	for R 2 & R 3	
4.	K. RAMASAMY	Counsel for Petitioner	
	G. V. MOHAN KUMAR		

ORDER

Shri G V Mohan Kumar, counsel for petitioner present. Shri A Rengarajan, counsel for R1, Ms Kavitha Balaji, counsel for R2 & R3, Shri J Pachiyappan, counsel for R4 & R11 and Shri M K Bhansali, counsel for R5, R6, R12 & R13 are present. Counsel for petitioner filed rejoinder, copy of the same is furnished to the other side. Counsel for respondents sought time for filing sur rejoinder. Time extended at his request with a direction to file sur rejoinder and furnish a copy of the same to the other side prior to the next date of hearing. The matter is posted for submitting arguments. Put up on **07.06.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)